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ness allowance came up, as a very successful politician he sought to create an atmosphere when he snid that the Government was on the verge of economic collapse. Taking him at the face value that the economic condition has now improved, will the Deputy Prime Minister and Finance Minister kindly consider honouring the Gajendragadkar Commission's report in toto?

SHRI MORARJI DESAI : My reply to the last question is an emphatic 'No' My hon. friend says that I have been contradicting myself. I am very sorry that he said that because I thought his understanding of these problems was very fine and very good. But, I am disappointed in this. When I said that the prospects of economic condition of this country are good, I did not say they are immediately good, I do hold that the prospects of this country are brilliant, but not today. But that does not mean that I must say all the while that our economic condition is brilliant. I cannot go on saying that all the while. Therefore, on this, as an experienced economist, as he considers himself, he should have known better and understood me more properly. Well, I am very sorry I will have to use Montessori method when I speak in future. Perhaps, T will do that.

SHRI HEM BARUA (Mangaldai): Instead of indulging in this sort of scissor-and-paste work, cutting out а piece from here and pasting it there, in the form of dearness allowance. why is it that the government have not thought of a national wage structure commensurate with the rise in prices, which the government have deplorably failed to hold, with the national minimum as the basis?

SHRI MORARJI DESAI: The time has not come for that. That is all I can say.

SHRI HEM BARUA: The Finance Minister has said that the time has not come. The Finance Minister speaks of the past and of the future. He does not speak of the present. That is the trouble.

श्री रणधीर सिंह (रोहतक) : फ़ाइनेंस मिनिस्टर साहब ने यह जो सेंट्ल गवर्नमेंट एम्पलाइजों को और अधिक मंहगाई भत्ता देने की घोषणा की है उस के लिये मैं उन को मुबारकबाद देता हूं। साथ ही साथ मैं उन से यह जानना चाहता हं कि जहां उन्होंने केन्द्रीय सरकार के कर्मचारियों का मं<mark>हगा</mark>ई भत्ता बढ़ाया है वहां देश के लाखों फौजी भी सैंट्रल एम्पलाइज हैं और जो कि आज कठिन हालात में देश की सेवा कर रहे हैं, मुल्क की हिफ़ाजत कर रहे हैं और वह उन इलाक़ों से आते हैं और देश के उन कुनबों से आते हैं जिन पर कि मंहगाई का अधिक असर है तो क्या सरकार फौजियों की अपनी तनख्वाह या भत्ता बढाने की किसी स्कीम पर गौर करेगी ?

दूसरेक्या सरकार ने कोई ऐसी नेमनल वेज पालिसी इवाल्व की है ताकि यहां जब सैंटर में महगाई भत्ता और वेतन आदि बढ़ाये तो वहां स्टेट्स से भी पूछें और साथ-साथ उन के एम्प्लायीज का भी वेतन और मंहगाई भत्ता उसी नेशनल स्केल पर बढे ?

श्रीमोरारजी देसाई: ऐसातो नहीं किया है बाक़ी इतना ही कह सकता हूं कि अभी ऐसा कर भी नहीं सकता हं।

भी रणधीर सिंह : फीजियों की बाबत मैं जानना चाहता था। ?

श्री मोरारजी देसाई: फौजियों पर भी यह डियरनैंस एलाऊंस लागूहोता है क्या माननीय सदस्य इतनाभी नहीं समझते हैं?

श्वी रणधीर सिंहः मैं आप से कहलवाना चाहता था ।

12.20 hrs.

Question of Privilege-contd.

श्वी मधु लिमये : अध्यक्ष महोदय, जब से आप सभापति बने हैं इस सदन का तापमान नीचा रखने की आप कोशिश कर रहे हैं और मैं नहीं चाहता हू कि मैं कोई ऐसा काम करू जिससे तापमान बढ़ जाय । कल मैं ने जो मामला उठाया था उस को मैं आगे नहीं बढ़ाना चाहता हूं लेकिन एक बात को लेकर मझे बढ़ा अफसोस है कि यहां जो भी सवाल उठाया जाता है उसे वस्तूनिष्ठ दष्टि से देख कर विचार करना चाहिए। हर चीज में दक्षिण, उत्तर, पूर्व और पश्चिम इस सवाल को नहीं लाना चाहिए। कम से कम मेरे मित्रों को यह खयाल रखना चाहिए था कि मेरा जन्म और मेरी पैदाइश भी दक्षिण की है। खास कर केरल के लोगों से मैं कहुंगा कि कम से कम इस बात का तो वह खयाल रक्खें कि आदि शंकराचार्य केरल से आये थे जिन्होंने दक्षिण और उत्तर और पर्व और पश्चिम को मिलाने की कोशिश की थी। दक्षिण काहो या उत्तर काहो, पूर्व का हो या पश्चिम का हो, हम सब लोग हिन्दूस्तानी हैं। इस बात का खयाल कम से कम सब लोगों को रखना चाहिए। इतना ही मैं निवेदन करूंगा ।

MR. SPEAKER: I think, now there is no need for us to proceed with the privileg: motion since he is not pressing it.

SHRI HEM BARUA (Mangaldai): On a point of order, Sir. When this matter came up some four days back on the floor of this House, the Lunch Hour intervened and you went away. After that the Deputy-Speaker presided. I have gone through the proceedings and this is what happened. When Shri Prakash Vir Shastri raised it, the Deputy-Speaker said that it was closed. Man proposes, God disposes. Unfortunately, the Deputy-Speaker closes and the Speaker decloses. That is the trouble.

SHRI N. SREEKANTAN NAIR (Quilon): Sir, may I submit, that I did not mean any disrespect either to you or to this sovereign House?

MR. SPEAKER: That is really good. I would like to tell Shri Hem Barua that so many people say so many

things but when a thing comes in: writing we have to take notice of it. In the House somebody says something or shouts and the Chair says, "We pass on to the next item". Just now something was said here by my hon. friend whether it was parliamentary or not. I did not take notice of it. But, suppose, something is put in writing; then, naturally, I will have to take notice. Now, this has very happily ended. I am really happy.

12.22 hrs.

ARREST OF MEMBER

(Dr. Ranen Sen)

MR. SPEAKER: I have to inform the House that I have received the following telegram dated the 18th December, 1967 from the Police Commissioner, Calcutta :--

"Dr. Ranen Sen, Member, Lok Sabha, was arrested at Esplanade East on December 18 between 16.05 and 16.15 hours under Sections 143/ 145/147/188 IPC and lodged in Presidency Jail."

SOME HON. MEMBERS : Shame, shame.

SHRI NAMBIAR (Tiruchirappalli): Every day very bad news is coming from West Bengal. Many people are being detained in the police lock-up and are being ill treated.

SHRI INDRAJIT GUPTA (Alipore): The Deputy Prime Minister was there in Calcutta yesterday. He was addressing the Chambers of Commerce and these things were going on. Why were so many people arrested and beaten up?

SHRI NAMBIAR: Manhandling is going on in Calcutta. Thousands are being arrested (Interruption).

SHRI V. KRISHNAMOORTHI (Cuddalore): Let the hon. Home Minister as sure.....(Interruption.)